

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **06.02.2024** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 am**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 36/2024 For Condone Delay IA No. 108/2024 For Stay IA No. 106/2024 For Exemption IA No. 107/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors.  <b>WITH</b>	Ms. Pavitra Venkateswaran	Mr. Pradeep Joy- R2 Mr. Ramasubramaniam Raja- R3/For Caveator
2	Comp App (AT) (CH) (Ins) No. 37/2024 For Condone Delay IA No. 110/2024 For Stay IA No. 109/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors.	Ms. Pavitra Venkateswaran	Mr. Abhishek Swaroop- R2/For Caveator Mr. Ramasubramaniam Raja-R3/For Caveator Mr. Pradeep Joy- R4
3	Comp App (AT) (CH) (Ins) No. 46/2024 For Stay IA No. 142/2024	Tamilnad Mercantile Bank Vs Indian Overseas Bank & Anr.	Mr. AG Sathyanarayana	
4	Comp App (AT) (CH) (Ins) No. 42/2024 For Stay IA No. 130/2024 For Exemption IA No. 131/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/signatory, Mr. Anirban Das Vs Mr. Ravi Sethia, RP of GVK Power (Goindwal Sahib) Limited & Anr. <b>WITH</b>	Ms. Divya Ganapathy	
5	Comp App (AT) (CH) (Ins) No. 43/2024 For Stay IA No. 133/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/signatory, Mr. Anirban Das Vs GVK Power (Goindwal Sahib) Ltd. & Anr.	Ms. Divya Ganapathy	M/s Khaitan & Co For Caveator/R2

6	Comp App (AT) (CH) No.107/2023 For Exemption IA No.1320/2023 For Condone Delay IA No. 111/2024	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd. & 12 Ors.	Mr. Krishna Ravindran	
7	Comp App (AT) (CH) No. 117/2023 For Condone Delay IA No. 1437/2023 For Stay IA No. 1438 & 1439/2023 For Exemption IA No. 1440/2023	Alliance Business School & 4 Ors. Vs Dr. Madhukar G. Angur & 17 Ors	Mr. Cyril Prasad Pais	
8	Comp App (AT) (CH) No. 4/2024 Interim Relief IA No. 74/2024 For Exemption IA No. 75 & 76/2024	Rai Bahadur Shree Ram and Company Pvt. Ltd. & 2 Ors. Vs Facor Alloys Ltd. & 15 Ors.	Mr. Anirudh Wadhwa	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 51/2023 For Stay IA No. 175/2023 Leave to file IA No. 176/2023 For Exemption IA No. 177 & 178/2023 For Directions IA No. 413/2023	Join UP Corporation Vs Mr. R. Sugumaran & 3 Ors	Mr. Sandeep Bhuraria	Mr. R Sugumaran- R1/RP Mr. V John Acquinas- R2, R3
10	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 & IA No. 638/2023	Mr. Vijay Kumar Penmetsa, Erst. Director/Shareholder Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors  <b>WITH</b>	Mr. Abishek Anand	Mr. Y. Suryanarayana-R1
11	Comp App (AT) (CH) (Ins) No.30/2022 For Condone Delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand-R1

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors  <b>WITH</b>	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
13	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Sandeep Bajaj Ms. CS Shikha Rai

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No. 502/2022 To implead IA No. 61/2024	Srinivas Reddy Yadiki, M/s Bevcon Wayors Pvt. Ltd. Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Ramakrishna-R1 Mr. Raja Shekar Rao Salvaji (For Impleadment)
15	Comp App (AT) (CH) (Ins) 337/2022 For Stay IA No. 758/2022 For Exemption IA No. 759/2022 For Condone Delay IA No. 990/2022 To adv. Hg. IA No. 907/2022	M.K.Resely & 7 Ors Vs Union Bank of India - Erattupetta Branch & 2 Ors	Mr. VK Peer Mohamed Khan Mr. S. Easwaran	Mr. Varun Srinivasan- R1 Ms. Shinu J Pillai R2 Mr. AG Sathya Narayana- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 02/2024 For Condone Delay IA No. 12/2024 For Exemption IA No. 11/2024	Sei Tejas Pvt. Ltd. Vs Novus Green Energy Pvt. Ltd.	Ms. Lakshana Viravalli	
17	TA (AT) No. 101/2022 (CA (AT) (Ins) No. 456/2020)	Green Land Vs Ebaco India Pvt. Ltd.	Mr. Praveen Kumar	
18	Comp App (AT) (CH) (Ins) No. 196/2023	Sri Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of M/s. Om Shakthi Renergies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 Mr. Amir Bavani- R2
19	Comp App (AT) (CH) (Ins) No. 213/2023 For Condone Delay IA No. 705/2023 To dispense with IA No. 704/2023 Leave to file IA No. 703/2023	Stressed Assets Stabilisation Fund Vs Mr. Butchi Venkata Ramana Murthy vadavalli, Erstwhile Director of Sri Vasavi Industries Ltd. & 3 Ors	Mr. T Ravichandran	Mr. Sandeep Bajaj- R1
20	Comp App (AT) (CH) (Ins) No. 290/2023 IA No. 1360/2023 Additional docs. IA No. 100/2024	Jain Irrigation Systems Limited Vs Eid Parry (India) Limited	Mr. BSV Prakash Kumar	M/s. Ramasubramaniam & Associates
21	Comp App (AT) (CH) (Ins) No. 383/2023 For Condone Delay IA No. 1161/2023	Mr. G. Balasubramaniam & Anr. Vs P Eswaramoorthy & 2 Ors.	Dr. KS Ravichandran Ms. S Manjula Devi	Mr. B Dhanaraj-R1 Mr. ML Ganesh-R2 Ms. A Vidya- R3
22	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	M/s Rajendra Gears Vs Anish Agarwal	Mr. Aadil Singh Boparai	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	Comp App (AT) (CH) (Ins) No. 80/2022 For Condone Delay IA No. 162/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	Mr. K Sureshkumar	Mr. Sanjay Nair Ms. Janani Shankar
24	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia- R1, R2
25	TA (AT) No. 47/2022 (CA (AT) No. 286/2019) IA No. 639/2023	Brahmagiri Realtors Pvt. Ltd. Vs Lanco Hills Technology Park Private Limited & 9 Ors	Mr. Chandramouli Prabhakar	Mr. K Ravindranath-R1, R5, R7
26	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Suspended Director and Share Holder of M/s. Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr.	Dr. KS Ravichandran Ms. S Manjula Devi	Mr. ML Ganesh-R1 Mr. B Dhanaraj-R2
27	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt Ltd	Mr. M. Devaraj	Ms. S Yogalakshmi
28	Comp App (AT) (CH) No. 7/2022 For Exemption IA No. 53/2022, Urgent Listing IA No.54/2022, For Stay IA No.55/2022	PM Johny Vs. KJ Paul & 8 Ors	Mr. Sriram Venkatavaradan	Mr. Prasad Vijayakumar- R1, R3 Dr. KS Ravichandran- R2 Mr. Mohan Pulickkal- R5, R9
29	Comp App (AT) (CH) (Ins) No.12/2022	M/s. Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd.	Ms. Revathi Manivannan	Mr. Thirumavalavan

30	Comp App (AT) (CH) No.37/2022 For Stay IA No. 409/2022	Shreevelu Builders (P) Ltd & Anr Vs Mr. C. Kathirvel & 5 Ors.	Mr. AV Arun	Mr. AK Mylsamy- R1 & R2 Mr.Y Prakash R3- R6
31	Comp App (AT) (CH) No. 38/2022 For Stay IA No. 422/2022 For Exemption IA No.423/2022	Mrs. Mangala Yuvaraj Nakade Vs Shree Basveshwara Agro Foods Processing Ltd & 4 Ors.	Mr. VM Kannan	
32	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022 For Urgent Interim Relief IA No. 1408/2023	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors.  <b>WITH</b>	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
33	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022 Interim Relief IA No. 330/2023 Urgent Interim Relief IA No. 1409/2023	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors  <b>WITH</b>	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. AR Ramanathan- R10
34	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022 Urgent Interim Relief IA No. 1410/2023	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors  <b>WITH</b>	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. AR Ramanathan- R10
35	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Directions IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023	D Kothai Vs D Senthil Kumar & 9 Ors.	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar-R7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9

	For Directions IA No. 429/2023 & 1188/2023 Delay in refiling IA No.637/2023 For Urgent Hearing IA No. 653/2023 Urgent Interim Relief IA No. 1411/2023	<b>WITH</b>		Mr. Thriyambak J Kannan, Arva Merchant-R10
36	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Directions IA No. 99/2023 For Directions IA No. 430/2023 & 1190/2023 Urgent Interim relief IA No. 654/2023 Urgent Interim Relief IA No. 1412/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant – R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7
37	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No. 439/2022 For Exemption IA No. 440/2022 Additional docs IA No. 971/2022	Kalyan Muppaneni Vs K Computers & Anr	Mr. Pawan Jhabakh	Mr. Y Suryanarayana-R1
38	Comp App (AT) (CH) (Ins) No.193/2022 For Condone Delay IA No. 441/2022 For Stay IA No. 442/2022	Kalyan Muppaneni Vs K Computers & Anr	Mr.Pawan Jhabakh	Mr. Y Suryanarayana-R1
39	Comp App (AT) (CH) (Ins) No 305/2022 For Stay IA No. 114/2023	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd & Anr.	Mr. AS Sathish Kumar, CS	Mr. JR Jayant-R1, R2
40	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No. 539/2023	The Chief Manager, Canara Bank Vs Mr. Kantipudi Venkata Raju Erstwhile IRP of M/s SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan- R1

41	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No.547/2023 Status Report IA No. 649/2023	Suresh Elangovan Vs Union Bank of India & Anr.	Mr. Ramasubramaniam Raja	Mr. Varun Srinivasan- R1
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**02:00 pm**  
**(After rising of Court-III)**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023 For Vacate Stay IA No. 1372/2023	Disha Choudhary, Erst. Managing Director, Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Mr. T Ravichandran- R1 Ms. P Chitra Nirmala- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500